

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSP/CSA/TCSP/TCSA/NO.376~~ / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. *Geran Developers Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: 230-232 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

*[Handwritten Signature]*

*[Handwritten Signature]*

*[Handwritten Signature]*

Order

CSA 376/230-232/NCLT/MB//MAH/2017

Wrongly on Board. Already disposed of.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)